SHRI JYOTIRMOY BOSU: Sir, he cannot say anything which is not in the notice given. Power Ministers and

MR. SPEAKER: Don't grudge even

PROF. DILIP CHAKRAVARTY: I have been interrupted by my Hon. friend....

MR. SPEAKER: It doesn't matter. Let us come to the subject.

PROF. DILIP CHAKRAVARTY: There are casual workers working in the Life Insurance Corporation....

MR. SPEAKER: Professor, you are aware what is in....

PROF. DILIP CHAKRAVARTY: I drafter it; so I know. I won't go beyond that.

Last year there was a hunger strike demanding absorption of casual workers. It was in May, 1977. It was at the intervention of myself and some other MPs that there was an understanding and, following a discussion with the Management, there was a five-point agreement. One of the points was to absorb the casual workers gradually. That has not been done, and the Management informed, on the 24th of this month....

MR. SPEAKER: You know that under Rule 377 you have to confine yourself to the statement.

PROF. DILIP CHAKRAVARTY: I know.

MR. SPEAKER: But you are not. If a Professor can be like that what can I do? A Professor should set an example to others.

PROF. DILIP CHAKRAVARTY: They said they can absorb the labourers provided the ban is withdrawn by the Central Government. So, from 24th April, 1978 the Employees' Association has restored to an indefinite hunger-strike in Calcutta before the

premises of the Hindustan Building. Immediate steps should be taken to see that the problems of the casual workers are resolved without further delay.

It is good that the Prime Minister and some other Ministers are also there in the House. I expect something expeditious will be done in this matter so that the problems are re-

(ii) REPORTED DECISION OF BENGAL IMMUNITY CO. LTD. TO CLOSE ITS FACTORIES AND SALES OFFICES

SHRI JYOTIRMOY BOSU (Diamond Harbour): The Management of the Bengal Immunity Company Limited, Calcutta has decided to close its factories as well as its sales offices throughout the country with effect from 29th April, 1978. The decision will render 2100 workers jobless. These units of this company have been manufacturing many life-saving drugs and the employees have categorically submitted that the company can retain its economic viability and the workers and employees are ready to extend cooperation for increasing production. So the Government should immediately come forward and take all possible steps to save this pioneering pharmaceuticals industry from destruction and also from people becoming jobless.

(iii) REPORTED SMUGGLING OF HASHISH, CHARAS, OPIUM, ETC.

SHRI S. R. DAMANI (Sholapur): Sir, the trafficking or smuggling of drugs like Hashish, Charas, Opium, etc. had declined considerably in the last three years and we did not come across reports of large-scale operations by specialised gangs. Now it appears that these gangs have surfaced again and have resumed their activity nonchallantly. This is a very serious matter. Only three days ago the Directorate of Revenue Intelligence is reported to have seized 400 Kgs. of Hashish which was concealed in trolley tyres to be airfreighted to Montreal in Canada, Yesterday again